[Placed in Library. See No. LT-1490/77 for (a) and (b).]

(ii) (a) Fifth Annual Report and Accounts of the Bharat Gold Mines Limited, Oorgaum (Karnataka) for the year 1976-77, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-1491/77 for (a) and (b)].

(iii) (a) Eleventh Annual Report and Accounts of the Hindustan Zinc Limited, Udaipur, for the year 1976-77, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-1489/77 for (a) and (b)].

(iv (a) Eleventh Annual Report and Accounts of the Bharat Aluminimum Company Limited, New Delhi, for the year 1976-77, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of Indua thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-1430/77 for (a) and (b)].

I. Report (1976-77) and accounts of the Steel Authority of India Limited, New Delhi and related papers

JJ. Report (1976-77) and accounts of the Hindustan Copper Limited, Calcutta and related papers.

SHRI BIJU PATNAIK: Sir, I also beg to lay on the Table: (1) A copy each of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956: (i) (a) Fifth Annual Report and Accounts of the Steel Authority of India Limited, New Delhi, for the year 1976-77 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review (in English and Hindi) by Government on the working of the Company.

[Placed in Library. See No. LT-1492/77 for (a) and (b)].

(ii) (a) Tenth Annual Report and Accounts of the Hindustan Copper Limited, Calcutta, for the year 1976-77, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review (in English and Hindi) by Government on the working of the Company.

(2) Statements (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the Reports mentioned at 1(i) (a) and (ii) (a) above.

[Placed in Library. See No. LT-1488/77 for (i), (ii) and (2)].

Supplementary report (1975-76) of the Comptroller and Auditor General of India—Union Government (Civil)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Supplementary Report of the Comptroller and Auditor General of India for the year 1975-76 Union Government (Civil), under clause (1) of article 151 of the Constitution. [Placed in Library. See No. LT-1503/77].

Report (1976) on the working of the Public Sector Banks

SHRI SATISH AGARWAL: Sir, 1 also beg to lay on the Table a copy (in English and Hindi) of the Consolidated Report on the working of the Public Sector Banks for the year end-